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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 80/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 58/2015
NAME OF THE COMPANY	Zetatek Engineering Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Rachakonda Siva Kumar
NAME OF THE RESPONDENT(S)	Zetatek Engineering Systems Pvt Ltd & (02) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.M. Viswaraj appearing on behalf of Y. Suryanarayana Rito R3	Advocate	viswarajk123@gmail.com 9494130760	

CP is dismissed by separate orders.

  
Member (T)

  
Member (J)

Bm